

**BEFORE THE HONOURABLE NATIONAL GREEN  
TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**O.A. No. 13 of 2021**

**IN THE MATTER OF:**

Suo Motu "10 fall ill after drinking  
contaminated water in Kosigi".

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Applicant

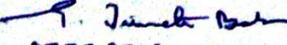
Versus

1. Union of India  
Rep. by its Secretary,  
Ministry of Environment, Forest & Climate Change,  
Indira Paryavaran Bhavan,  
Jorbagh, New Delhi-110 003,  
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2. The Chief Secretary to Govt. of Andhra Pradesh,  
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*P. J. J. J. J. J.*  
(ATTORNEY)  
**DEPUTY EXECUTIVE ENGINEER**  
O/o. ENGINEER-IN-CHIEF, RWS & S  
GOLLAPUDI, VIJAYAWADA.

*Om*  
**ENGINEER-IN-CHIEF**  
**RWS & S DEPARTMENT**  
**GOVT. OF ANDHRA PRADESH**  
**GOLLAPUDI**  
**VIJAYAWADA**

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12. The Chairman,  
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ATTESTOR  
**DEPUTY EXECUTIVE ENGINEER**  
O/o. ENGINEER-IN-CHIEF, RWS & S  
GOLLAPUDI, VIJAYAWADA.

  
**ENGINEER-IN-CHIEF**  
RWS & S DEPARTMENT  
GOVT. OF ANDHRA PRADESH  
GOLLAPUDI  
VIJAYAWADA

Phone: 0866 2463202  
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16. The District Collector,  
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17. Kurnool Municipal Corporation  
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19. The Panchayat Secretary,  
Agasanur Gramma Sachivalayam,  
Agasanur Village Panchayat,  
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Andhra Pradesh.
20. The Mandal Revenue Officer,  
Mantralayam Mandal,  
Kurnool District-518 313.

  
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O/o. ENGINEER-IN-CHIEF, RWS & S  
GOLLAPUDI, VIJAYAWADA.

  
ENGINEER-IN-CHIEF  
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GOVT. OF ANDHRA PRADESH  
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Respondents

**COUNTER FILED BY THE 13<sup>th</sup> RESPONDENT**

I, R.V. Krishna Reddy, son of R.V. Subba Reddy, Hindu, aged about 59 years, holding the post of The Engineer-In-Chief, Rural Water Supply & Sanitation Department, Gollapudi, Vijayawada, Krishna - 521 225, Andhra Pradesh do hereby solemnly affirm and sincerely state as follows:

- 1) I am the deponent herein and as such I am well acquainted with the facts of the case.
- 2) I deny each and every averment made in the affidavit filed in support of the application as false and incorrect except those that are specifically admitted herein in this counter affidavit.
- 3) It is submitted that as per the response of Engineer-in-Chief, RWS & S Department, Govt. of A.P, the Agasanur village of Kosigi Mandal is covered by the CPWS Scheme Santhanur and 12 other habitations serving total population of 41218 with Raw Water source in Tungabhadra River.

*T. Janki Reddy*

**ATTESTOR**

**DEPUTY EXECUTIVE ENGINEER**  
O/o. ENGINEER-IN-CHIEF, RWS & S  
GOLLAPUDI, VIJAYAWADA.

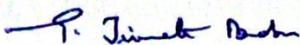
*R.V. Krishna Reddy*

**DEPONENT**  
**ENGINEER-IN-CHIEF**  
**RWS & S DEPARTMENT**  
**GOVT. OF ANDHRA PRADESH**  
**GOLLAPUDI**  
**VIJAYAWADA**

The scheme is having 5.00 MLD Treatment plant consisting of of sedimentation Tank and slows sand filter beds (4 nos) of 5.00 MLD capacities at Santhanur Head Works. **Taking the Raw Water from Tungabhadra River and purification through Sedimentation tank and filter beds, Treated water is being supplied to the Service Reservoirs located at 12 habitations including Agasanuru village. The scheme is being maintained by Zilla Parishad, Kurnool through RWS&S department.** From Service reservoirs water is distributed to Households/Public Tap connections by the respective Gram Panchayaths.

a) As per News paper report, falling ill of 10 people may be due to contamination of water due to the leakages in the distribution pipeline system maintained by Agasanur Gram Panchayath.

b) The water (from Tungabhadra river ) being supplied by Zilla Parishad / RWS&S Dept is properly treated through treatment process with sedimentation, Tank and slow sand filtration. Further it is to note that if the Thungabhadra River water is contaminated and supplied without proper treatment then the entire 12 habitations would have been affected, but that is not the case. Only 10 people were affected locally in Agasanur habitation, which would be due to leakages in pipe lines of distribution system maintained by G.P. Agasunuru. The leakages were arrested immediately after notice of 1<sup>st</sup> diarrhoea case. And now the Drinking Water scheme is functioning in good condition. The GP Agasunur was advised for proper chlorination of water every day which is being released from Service Reservoirs.



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**O/o. ENGINEER-IN-CHIEF, RWS & S**  
**GOLLAPUDI, VIJAYAWADA.**



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**ENGINEER-IN-CHIEF**  
**RWS & S DEPARTMENT**  
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c) It is to note that the Source location of tapping of Raw water in Tungabhadra River is 8.00 Km up stream of the pollution location at **Mantralayam village**, where it is said to be mixed with drainage water. **Hence there is no question of contamination of Thungabhadra source water supplying to Agasunur habitation where 10 people were affected with Diarrohea. Further it is to be noted that water supplied is properly treated through SEDIMENTATION TANK & SLOW SAND FILTRATION.**

4. It is submitted that the coliform samples taken at pushkar ghats near Mantralayam at Vinayaka Ghat, Santa Market, Kurnool Pump House, Rambotla and Sankalbagh ghats showed abnormal feacal contamination. It is reported that mixed waste water flows to the drinking water supply pump house of the panchayath which aggravates the problem.

A) The said Pump House was not related to RWS&S Department, the Gram Panchayat authorities are maintaining the pump house for supplying of water to existing private lodges located at Mantralayam Devasthanam.

B) The drinking water sources of SVS Scheme for Mantralayam village are deep borewells in side Mantralayam village and thus the sources are not affected by water pollution in Thungabhadra River.

*T. Jambhale*

**ATTESTOR**  
**DEPUTY EXECUTIVE ENGINEER**  
**O/o. ENGINEER-IN-CHIEF, RWS & S**  
**GOLLAPUDI, VIJAYAWADA.**

*[Signature]*

**DEPONENT**  
**ENGINEER-IN-CHIEF**  
**RWS & S DEPARTMENT**  
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C) There are 2 CPWS Scheme sources of CPWS to Manchala & CPWS to Rampuram located in Thungabhadra River which are on upstream side at 3.00 kms & 8.00 kms of the said waste water mixing pollution point. Hence there is no chance of contamination of Raw Water of above two CPWS scheme sources. Remaining sources are very much far away in the upstream side from the mixed waste pollution point in Thungabhadra River.

D) There are two sources of 1) CPWS Schemes to Nagaladinne 2) CPWS Scheme to Chinnkothiliki in the downstream side which are nearer to this waste water mixing point but they are located at 25 Kms downstream side. Hence there is no chance of contamination of drinking water sources. Remaining sources of Drinking water schemes are much far away in the downstream side from the mixed waste pollution point in Thungabhadra River.

E) It may be concluded that the drinking water sources which are intended for supply of drinking water to villages are not contaminated by the localized contamination of Thungabhadra River near Mantralayam. And all surface water sources in Thungabhadra River are treated through treatment plants and then only supplied to distribution for Drinking water supply.



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RWS & S DEPARTMENT  
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5) It is submitted that the Citizens of Kurnool are shocked at the quality of water being supplied to them by Kurnool Municipal Corporation (KMC) in the wake of Eluru contamination that saw hundreds of people taking ill.

a) The above issue Pertains to Kurnool Municipal Corporation, hence relates to MA& UD department. Not related to RWS&S or PR&RD Department.

6) It is submitted that this respondent craves leave of this Hon'ble Tribunal to raise additional counter in the course of proceedings, if required.

It is therefore humbly prayed that this Hon'ble Tribunal may be pleased to pass appropriate orders as this Hon'ble Tribunal may deem fit and thus render justice

Solemnly affirmed at Vijayawada,  
on this the 16<sup>th</sup> day of July,  
2021 and signed his name in  
presence.

BEFORE ME



**ATTESTOR**

**DEPUTY EXECUTIVE ENGINEER  
O/o. ENGINEER-IN-CHIEF, RWS & S  
GOLLAPUDI, VIJAYAWADA.**



**DEPONENT**

**ENGINEER-IN-CHIEF  
RWS & S DEPARTMENT  
GOVT. OF ANDHRA PRADESH  
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